

Searches in Kanpur

*79. Shri V. Krishnaswathi:

Shri S. M. Banerjee:

Shri Madhu Limaye:

Shri R. S. Vidyarthi:

Shri Ram Singh Ayarwal:

Shri Hukam Chand Kachwal:

Shri Sharda Nand:

Shri Bharat Singh Chauhan:

Shri Ranjit Singh:

Shri C. K. Bhattacharyya:

Shri Vishwa Nath Pandey:

Will the Minister of Finance be pleased to state:

(a) whether the Income-tax authorities conducted searches during April, 1967 at the residence and mills of a steel magnate of Kanpur and have unearthed currency notes worth about Rs. 16 lakhs; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) Yes, Sir. The searches were carried out in the premises of firm and the residences of its partners, and cash amounting to Rs. 23,60,100/- was seized.

(b) The searches were carried out from 22-4-1967 to 28-4-1967. Besides the cash found in three iron safes, account books and documents were also seized.

Barauni-Kanpur Pipe-line

*80. Shri R. S. Vidyarthi:

Shri K. N. Pandey:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Barauni-Kanpur pipe-line has started functioning;

(b) the total cost on the project; and

(c) the estimated savings effected through the pipe-line in the transportation of petroleum from Barauni to Kanpur?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) Yes, Sir.

(b) Rs. 1500 lakhs (approx.).

(c) The saving to the Indian Oil Corporation will depend on the quantity of oil products moved, and these will naturally vary from time to time. It has been estimated that at maximum operation, there will be a saving of Rs. 101 lakhs per annum.

केन्द्रीय तथा राज्य सरकारों के कर्मचारियों को महंगाई भत्ता

* 81. श्री सिद्धेश्वर प्रसाद : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय और राज्य सरकारों के कर्मचारियों के महंगाई भत्तों का तुलनात्मक अध्ययन किया गया है ;

(ख) यदि हां, तो उनका क्या निष्कर्ष निकला है ; और

(ग) क्या दोनों में समानता माने के लिये कोई प्रयास किया गया है ?

वित्त मंत्रालय में राज्य-मंत्री (श्री कृष्ण चन्द्र क्वर): (क) ऐसा मान्य हुआ है कि महंगाई भत्ता प्रायोग में केन्द्रीय सरकार तथा राज्य सरकारों के कर्मचारियों के बारे में महंगाई भत्ते के शोध का तुलनात्मक अध्ययन किया है और इसके लक्ष्यों प्रायोग की रिपोर्ट विनियम पर ही मान्य हो सकेंगे।

(ख) इस समय यह तबाल नहीं उठता।

(ग) कुछ राज्य सरकारों ने अपने कर्मचारियों को दिये जाने वाले महंगाई भत्ते की दरें केन्द्रीय सरकार की दरों के बराबर कर दी हैं।

International Planned Parenthood Federation Conference, Santiago

*82. Shri George Fernandes:
Shri J. M. Patel: